recover the loans advanced under this programme:

- (c) whether any guidelines have been issued by the Reserve Bank of India to the State Government in this regard; and
- (d) what is the amount due for recovery under the scheme at present?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE JANARDHANA POOJARY): (a) (c) Government and the Reserve Bank of India have been very serious about the recovery of bank loans given to the weaker sections of society under the IRD. Programme. In the Regional Consultative Committee Meetings and also in the Level and District Level Consultative Committee Meetings the point recovery and recycling of funds particularly stressed and impressed upon the State Governments Banks. Earlier the eligibility criteria for refinance by NABARD linking it to recoveries was applicable to State Land Development Banks only. With effect from 1st July, 1983, the criteria have been made applicable to commercial banks also

(d) Separate data regarding amount due for recovery under the Integarted Rural Development Programme not available. However, as at end of June, 1981, the demand direct agricultural advances was Rs. 1500.77 crores. The amount recovered was Rs. 791.91 crores. The percentage of recovery to demand been worked out to be 52.7 per cent.

Export to USSR

JAGDISH PRASAD 2283. SHRI MATHUR: Will the Minister of COM-MERCE be pleased to state:

- (a) whether Government's attention has been drawn to the news item captioned "Customs clamp down on underbilling-Exports to USSR standstill" which appreared in the "Business Standard" Calcutta tion, dated the 24th March, 1983;
- (b) if so, what are the details this regard:

- (c) whether Soviet experts had imported the goods after inspection and if so, the names and status of the leader and other members of the team who visited India; and
- (d) whether any enquiry was made and if so, the steps taken against the Indian suppliers?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE MATI RAM DULARI SINHA): (a) to (d) The news item appears to have arisen out of checks made by revenue authorities in connection with the performance of their normal du-However, no shipments have been held up and exports to USSR have been going on smoothly.

Appointment of Separate Pay Body for independent bodies

2284. SHRI MURLIDHAR CHAN-DRAKANT BHANDARE:

> SHRI DINKARRAO GOVIN-DRAO PATIL:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Fourth Pay Commission which has been set up Government is likely to cover independent bodies like the Supreme Court and Secretariats of Parliament
- (6) if not, whether there is an proposal under Government's consi deration to set up a separate Pa: Body for those bodies; and
- (c) if not, what are the reason therefor?

THE MINISTER OF STATE IN THE MINISTRY OF (SHF FINANCE PATTABHI RAMA RAO): (a) last Pay Commission did not cove such bodies. The present Pay Con mission may also not cover such be dies.

- (b) and (c) No such proposal is at present under consideration.
- . Setting up of cotton testing laboratory in Hyderabad

2285. SHRI T. CHANDRASEKARA REDDY: Will the Minister of MERCE be pleased to state:

- (a) whether there is any proposal under Government's consideration set up a cotton testing laboratory Hyderabad:
 - (b) if so, what are the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI-MATI RAM DULARI SINHA): (a) No. Sir.

(b) Does not arise.

Bank rates

2286. SHRI T. CHANDRASEKARA REDDY: Will the Minister of FINANCE be pleased to state:

- (a) whether Government's tion has been drawn to a survey conducted by the Association Indian Engineering Industry according to which bank rates in India are higher than those in the developed countries: and
- (b) if so, what is the reaction of Government thereto?

THE MINISTER OF FINANCE (SHRI PRANAB KUMAR MUKHER-JEE): (a) and (b) The bank rate in India is determined, keeping in view the specific characteristics of the economy and its changing requirements. International comparisons in this regard are therefore not very meaning-The data on bank rate published by the Association of Indian Engineering for certain centres, shows that it differs from country to country and from time to time and some cases it is higher than that in

ndia

Production of Jute

to Questions

T. CHANDRASEKARA 2287 SHRI REDDY: Will the Minister of COM-MERCE be pleased to state:

- (a) what was the production of jute during the last year; and
 - (b) what is the quantity of jute expected to be produced during the current year?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI-MATI RAM DULARI SINHA): The production of jute and mesta during the last year 1982-83 (July-June) is estimated at 63 lakh bales.

(b) The anticipated production of jute and mesta during the current year 1983-84 (July-June) is estimated at 75 lakh bales.

Export of tallow

2288 SHRI T. CHANDRASEKARA REDDY: Will the Minister of COM-MERCE be pleased to state;

- (a) whether Government propose to canalise the export of tallow through S.T.C.; and
- (b) if so, what are the details in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA): (a) No, Sir. The export of beef tallow (including tallow of Indian buffalo) and mutton tallow continue to be banned.

(b) Does not arise.

Daily deposit system in the L.I.C.

- SHRI **JAGANNATHRAO** JOSHI: Will the Minister of FINANCE be pleased to state:
- (a) whether the LIC has any arrangement for daily deposits in addition